

### Setting up of Institutions by Foreign Companies

5418. SHRI M.V. CHANDRASHEKARA MURTHY:  
SHRI V. SREENIVASA PRASAD:  
SHRI GURUDAS KAMAT:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering to allow the foreign companies to set up computer and information training institutions in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): (a) There is no proposal from any foreign company to set up computer and information related training institutes in the country.

(b) Does not arise.

### Standardisation of Electronic Components

5419. SHRI RATILAL VARMA:  
SHRIMATI BHAVNA CHIKHLIA: SHRI MAHESH KANODIA:

Will the PRIME MINISTER be pleased to state:

(a) whether standardisation of electronic components under the International

Electro technical Commission Quality Assurance System which India adopted, is likely to benefit component manufacturers and consumers a great deal;

(b) if so, whether the Government are considering a proposal made by KEONICS; and

(c) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI P.R. KUMARAMANGALAM):

(a) Yes, Sir. India is a Certifying Member under International Electro-technical Commission on Quality Assessment System for Electronic components (IECQ). Under the system, electronic components are tested as per IEEQ standards and certified which helps the manufacturers to export these components to other member countries without further testing. It, thus, saves costs of testing by customer countries and also valuable time of Indian manufacturers in respect of getting approval every time.

(b) and (c). The Department of Electronics have not received any proposal made by KEONICS.

### Cement Production by Jaipur Udyog Ltd.

5420. SHRI P.P. KALIAPERUMAL: Will the PRIME MINISTER be pleased to state:

(a) whether the BIFR has sanctioned scheme in favour of M/s. Gannon Dunkerley Co. Ltd. (GDCL) and directed them to restart immediately the activities of cement unit of the Jaipur Udyog Ltd.;

(b) whether GDCL have not yet taken